

Notification No. H(2)EDU 4884/88, dated the 14th September 1988, publishing the Nomination of ten members of the Academic Committee of the Mother Teresa Women's University, Kodaikkal, by Chancellor, under sub-section (2) of Section 51 of the Mother Teresa Women's University Act, 1984, read with subclause (iv) of clause (c) of the Proclamation dated the 30th January, 1938 issued by the President in relation to the State of Tamil Nadu.

[Placed in Library. See No. LT-6983/88].

Report and Accounts (1987-88) of the Central Social Welfare Board, New Delhi and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): Madam, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 1987-88, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Board. [Placed in Library. See No. LT-6952/88].

I. Account[^] (1987-88) of the Khadi and Village Industries Commission, Bombay and related papers-

II. Report (1987-88) of the Coir Board, Cochin and related papers.

III Report and Accounts (1987-88) of the Process and Product Development Centre, Agra and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY

OF INDUSTRY (SHRI M. ARUNACHALAM): Madam, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the following papers under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956:—

(i) Annual Accounts of the Khadi and Village Industries Commission, Bombay, for the year 1987-88, and the Audit Report thereon.

(ii) Statement by Government accepting the Annual Accounts.

[Placed in Library. See No. LT-7006/88].

II. A copy each (in English and Hindi) of the following papers, under section 19 of the Coir Industry Act, 1953:—

(i) Thirty-fourth Annual Report of the Coir Board, Cochin, for the year 1987-88.

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-7047/88].

III. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Process and Product Development Centre, Agra, for the year 1987-88, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6963/88].

Notifications of the Ministry of Home Affairs

SHRI M. ARUNACHALAM ON BEHALF OF THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME